

Shri Suraj Bhan—Minister of Agriculture;

Shri Ram Jethmalani—Minister of Law and Justice;

Dr. Murli Manohar Joshi—Minister of Home Affairs;

Shri V. Dhananjaya Kumar—Minister of Civil Aviation;

Shri Pramod Mahajan—Minister of Defence and Parliamentary Affairs;

Shri Kariya Munda—Minister of Welfare;

Shri Suresh Prabhakar Prabhu—Minister of Industry;

Shri Sartaj Singh—Minister of Health and Family Welfare;

Shri Jaswant Singh—Minister of Finance;

Shrimati Sushma Swaraj—Minister of Information and Broadcasting.

ANNOUNCEMENT RE. RESIGNATION OF A MEMBER

MR. CHAIRMAN: I have to inform the Members that I had received a letter from Shrimati Leeladevi Renuka Prasad, a Member representing the State of Karnataka, resigning her seat in the Rajya Sabha and I accepted her resignation with effect from 22 April, 1996.

PAPERS LAID ON THE TABLE

Bills passed by the Houses of Parliament during the 166th Session

SECRETARY-GENERAL: Sir, I lay on the Table a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Seventy-sixth Session of the Rajya Sabha and assented to by the President.

[Placed in Library. See No. LT—17/96]

ORDINANCES PROMULGATED BY THE PRESIDENT AND ALSO CORRIGENDUM TO ORDINAN-

रक्षा और संतरीय कार्य मंत्री (श्री प्रमोद महाजन) महोदय निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) संविधान के अनुच्छेद 122 के खंड -2 के उपखंड (क) के अधीन निम्नलिखित अध्यादेशों की एक-एक प्रति -अंग्रेजी तथा हिन्दी में :-

(i) राष्ट्रपति द्वारा 26 मार्च, 1996 को प्रख्यापित माध्यस्थ्य और सुलह दूसरा अध्यादेश, 1996 (1996 का संख्यांक 11) ।

[Placed in Library. See No. LT—3/96].

(ii) राष्ट्रपति द्वारा 26 मार्च, 1996 को प्रख्यापित कोयला खान भविष्य-निधि तथा प्रकीर्ण उपबन्ध (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 12) ।

[Placed in Library. See No. LT—4/96]

(iii) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित औद्योगिक विवाद (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 13) ।

[Placed in Library. See No. LT—5/96]

(iv) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित कर्मचारी भविष्य निधि और प्रकीर्ण उपबन्ध (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 14) ।

[Placed in Library. See No. LT—6/96]

(v) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित भवन और अन्य सन्निर्माण कर्मकार (नियोजन तथा सेवा शर्त विनियमन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 15) ।

[Placed in Library See No. LT—7/96]